

# **Application for grant of Certificate of Registration rejected**

**August 18, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted financial companies:

<b><u>Sr.No.</u></b>	<b><u>Name of the Company</u></b>	<b><u>Rejected on</u></b>
1.	M/s. Fineline Finance and Investments Ltd., Ananda Building, First Floor, No.3, Station Road, West Mambalam, Chennai-600 033.	14.8.1999
2.	M/s. Godavari Hire Purchase (P) Ltd., Near Railway Crossing, Civil Lines, Badaun, (Uttar Pradesh).	16.8.1999

As such, the above companies cannot transact the business of non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Chhaya Raje**  
**Manager**

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